NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/418/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELECTROMECH MATERIAL HANDLING SYSTEM

INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.P. VIJAY KUTNAR

R. PRADEEP

Vishny Mohan 2.

Counsel for Respondent

ORDER

Counsels representing both the parties are present and submitted that the matter is settled between the parties and prayed for time to pay the first instalment and for filing the terms of settlement by way of a memo. Counsel for petitioner stated that he has no objection to grant time. Time is extended at their request. Put up on 08.12.2017.

-sd-S Vijayaraghavan Member (Technical) - 80 -

K Anantha Padmanabha Swamy Member (Judicial)